

Court-II

In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 298 of 2015

Dated : 19th July, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

EMCO Energy Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Akshat Jain
Mr. Vishrov Mukherjee
Mr. Sameer Jain
Ms. Nishtha Sikroria

Counsel for the Respondent(s) : Mr. Abhis Zaid,
Mr. Ashok Rajan for R-5
Ms. Swapna Seshadri for R-2

ORDER

Ms. Swapna Seshadri, Learned counsel appearing for Respondent No.2, seeks sometime for filing affidavit to the diagram which has already been submitted by the Appellant. She submits that the diagram is totally false which requires submission of some affidavit. The said affidavit will be filed within a week, namely, by **27th July, 2016.**

Fixed this appeal for remaining arguments on **2nd Aug, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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